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No. K.13014/04/2021-US.I
Government of India
Ministry of Law and Justice
Department of Justice
(Appointments Division)

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 3rd September, 2021.

NOTIFICATION

Shri Justice Dama Seshadri Naidu has tendered his resignation from the office of Judge, Bombay High Court, in pursuance of proviso (a) to clause (1) of Article 217 of the Constitution, with effect from 18th August, 2021 afternoon.

MJP
03/09/2021

(Rajinder Kashyap)
Additional Secretary to the Government of India
Tel: 2338 3037

To

The Manager,
Government of India Press,
Minto Road, New Delhi.


: 2 :

No.K.13014/04/2021-US.I

Dated 03.09.2021

Copy to:-

- 1 Shri Justice Dama Seshadri Naidu, Judge, Bombay High Court, Mumbai.
- 2 The Secretary to the Governor of Maharashtra, Mumbai.
- 3 The Secretary to the Chief Minister of Maharashtra, Mumbai.
- 4 The Secretary to the Chief Justice, Bombay High Court, Mumbai.
- 5 The Chief Secretary, Government of Maharashtra, Mumbai.
- 6 The Registrar General, Bombay High Court, Mumbai.
- 7 The Accountant General, Maharashtra, Mumbai.
- 8 The Secretary to the Governor of Goa, Panaji.
- 9 The Secretary to the Chief Minister of Goa, Panaji.
- 10 Chief Secretary to the Govt. of Goa, Panaji.
- 11 The Accountant General, Govt. of Goa, Panaji.
- 12 The President's Secretariat, (CA.II Section), New Delhi
- 13 PS to Principal Secretary to the Prime Minister, New Delhi.
- 14 Registrar (Conf.), O/o Chief Justice of India, 07 Krishna Menon Marg, New Delhi.
- 15 PS to ML&J/ PSO to Secretary (J)
- 16 Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).


(Arun Kumar Aggarwal) 03/09/2021
Section Officer (Appointments)
Tele : 2338 3037